

Annexure-7

Name of the corporate debtor: Jaiprakash Associates Limited ; Date of commencement of CIRP: 3rd June, 2024 ; List of creditors as on: 26th July, 2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Collector (Mining Section) Distt. Rewa	Government of Madhya Pradesh	25-Jul-24	372,875,650.00	-	-	-	-	No		-	-	372,875,650.00	-	
2	Employees' State Insurance Corporation	Government of Uttar Pradesh	19-Jul-24	777.00	-	-	-	-	No		-	-	777.00	-	
3	Employees' State Insurance Corporation	Government of Uttar Pradesh	25-Jul-24	2,065.00	-	-	-	-	No		-	-	2,065.00	-	
4	Income Tax Department, Ministry of Finance, Govt. of India	Ministry of Finance-Government of India	25-Jun-24	4,493,600,000.00	-	-	-	-	No		-	-	4,493,600,000.00	-	
5	Yamuna Expressway Industrial Development Authority	Government of Uttar Pradesh	18-Jun-24	47,908,579,447.83	-	-	-	-	No		-	-	47,908,579,447.83	-	
Total				52,775,057,939.83	-	-	-	-		-	-	-	52,775,057,939.83	-	

Note : Claim has been admitted on provisional basis as the IRP is yet to receive certain required documents and information from the claimants and the corporate debtor. Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.